

(7)

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 2782/97

New Delhi this the 9th day of December 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Mr R.K. Ahooja, Member (A)

Sh. Bharat Singh  
S/o Late Sh. Gatar  
Ticket/Award No. 2303  
Packer Central Ordnance Depot  
Delhi Cantt.  
R/o Q.No. 31/12 Type II  
C.V.D. Lines  
Delhi Cantt. - 110 010.

...Applicant.

(By advocate: Dr. Surat Singh)

Versus

Union of India through

1. Secretary  
Ministry of Defence  
New Delhi.
2. Director of Ordnance Services  
Army Headquarters  
New Delhi.
3. Commandant  
Central Ordnance Depot  
Delhi Cantt. 110 010.
4. Estate Officer  
Delhi Station  
Delhi Cantt.
5. Commandant  
Remount Training School & Depot  
Dehradun Road  
Saharanpur (U.P.)

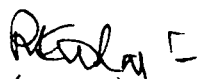
...Respondents.

(By advocate: None)

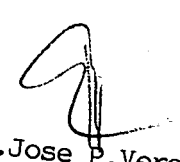
O R D E R (oral)

By Dr. Jose P. Verghese, Vice Chairman (J)

The dispute in this case relates to change of date of birth of the petitioner at the fag end of his career. An opportunity was given to the petitioner to file any of the seniority lists given to the petitioner during his entire career; as and when seniority list was available, Petitioner is permitted to revive this OA by an MA. This OA is dismissed as not maintainable.

  
(R.K. Ahooja)  
Member (A)

aa.

  
(Dr. Jose P. Verghese)  
Vice Chairman (J)